

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.10.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

| S. No. | Case No.  | Name of the parties   | Counsel for Appellants | Counsel for Respondents                |
|--------|---|---|------------------------|--|
| 1.     | Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019 | Sojitz India Pvt. Ltd & Anr.<br>Vs.<br>Rizwan Ahmad & Anr.<br><br><b>With</b> | Vasanth Rajasekaran    | A. Muraleedharan<br>Abhishek Vikram    |
| 2.     | I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019            | Rizwan Ahmad & Anr.<br>Vs.<br>Sojitz India Pvt. Ltd. & Anr.                   | A Muraleedharan        | Vasanth Rajasekaran<br>Akshay Sachthey |

### For Admission (Fresh Cases)

|    |                                       |   |               |  |
|----|---------------------------------------|---|---------------|--|
| 3. | Comp. App. (AT) (Ins) No. 812 of 2021 | Swan Energy Ltd.<br>Vs.<br>Chandra Prakash Jain,<br>RP of E Complex Pvt.                  | Amir Arsiwala |  |
| 4. | Comp. App. (AT) (Ins) No. 814 of 2021 | Insolvency and Bankruptcy Board of India<br>Vs.<br>Sintex Plastics Technology Ltd. & Ors. | Vikas Mehta   |  |

### For Admission (After Notice)

|    |  |   |   |   |
|----|--|---|---|---|
| 5. | Comp. App (AT) (Ins) No. 117-118 of 2020 | Suresh Garg<br>Vs.<br>Naresh Kumar Sood & Ors.                                    | Kunal Anand<br>Abhishek Anand<br>Honey Satpal | Vinod Kumar<br>Chaurasia-R1<br>Kunal Anand-R3       |
| 6. | Comp. App. (AT) (Ins) No. 1103 of 2020   | Ashish Chaturvedi & Anr.<br>Vs.<br>Inox Leisure Ltd. & Anr.                       | Kundan Kr. Roy                                | K.D. Sharma<br>Bharti Jain-R3                       |
| 7. | Comp. App. (AT) (Ins) No. 1007 of 2020   | Ankit Suresh Wadhwa<br>Vs.<br>Bank of India                                       | Reema Khorana                                 | Parhiv J. Mehta-R1                                  |
| 8. | Comp. App. (AT) (Ins) No. 14 of 2021     | Manpower Group services India Pvt. Ltd.<br>Vs.<br>Euphoria Technologies Pvt. Ltd. | Aaditya Vijay Kumar                           | CS Kunjal Dalal<br>Pulkit Tare<br>Mohit Kumar Bafna |

|            |   |   |                 |               |
|------------|---|---|-----------------|---------------|
| <b>9.</b>  | Comp. App. (AT)<br>(Ins) No. 126 of<br>2021 | Tek Travels Pvt. Ltd.<br>Vs.<br>PCM Worldwide Flights Pvt. Ltd.                 | Rachit Kohli    | Sushant Kumar |
| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 222 of<br>2021 | Advance Engineering Services<br>Vs.<br>The Baroda Rayon Corporation Ltd.        | Jayesh Desai    | Manu Aggarwal |
| <b>11.</b> | Comp. App. (AT)<br>(Ins) No. 230 of<br>2021 | Universal Speciality Chemicals Pvt. Ltd.<br>Vs.<br>Safex Chemicals (India) Ltd. | Abhishek Bharti | Rahul Garg    |
| <b>12.</b> | Comp. App. (AT)<br>(Ins) No. 528 of<br>2021 | Edelweiss Assets Reconstruction<br>Company Ltd.<br>Vs.<br>Nishiland Park Ltd.   | Atul Sharma     |               |

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**